

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/5954/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. Das,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 1st Oct, 2019.

Sub: **Civil vacation.**

Ref:- Your letter No.DJM/4816, dtd. 27.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the 2nd half of the Civil vacation from 12.10.2019 to 18.10.2019 along with station leave permission from 12.10.2019 to 18.10.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

5956
Memo NO.HC.VII-87/2010/5955 - /A, dated 1.10.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analysts, Gauhati High Court.

Bel
01/10/19

JT. REGISTRAR (VIGILANCE)

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